

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:946  
ANSWERED ON:16.08.2012  
LISTING ON STOCK EXCHANGE BY PSUS  
Thamaraiselvan Shri R.

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether all Public Sector Undertakings (PSUs) have been asked to raise funds by listing on stock exchanges instead of depending on Government finances;
- (b) if so, the details thereof;
- (c) whether many PSUs have initiated action to get listed on stock exchanges; and
- (d) If so, the details thereof?

**Answer**

THE MINISTER OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) & (b) Disinvestment policy of Government, inter alia, provides that all unlisted CPSUs having positive net worth, no accumulated losses and having earned net profit for three preceding consecutive years, are to be listed through public offerings out of the Government shareholding, or issue of fresh equity by the company, or a combination of both.

(c)&(d) In pursuance of the disinvestment policy mentioned above, some of the PSUs might have initiated action to get listed on the Stock Exchanges. However, so far Government has approved listing of Rashtriya Ispat Nigam Limited (RINL) during the current financial year by way of sale of 10 per cent paid-up equity of the Company out of Government of India shareholding.